

**GOVERNMENT OF INDIA**  
**MINISTRY OF AYUSH**  
**LOK SABHA**  
**STARRED QUESTION NO. 490**  
**ANSWERED ON 04.04.2025**  
**Backlog of Vacancies in AYUSH**

†\*490. Shri Anil Firojiya:

Will the Minister of AYUSH be pleased to state:

- (a) the total number of backlog vacancies under the Ministry;
- (b) the steps taken by the Government to fill the said backlog of vacancies along with the time by which the Government is likely to fill the said vacancies;
- (c) the provisions made by the Government to provide relief to the candidates belonging to Scheduled Castes/Scheduled Tribes with regard to delay in the appointment process and the problem of running around departments;
- (d) whether the Government has any proposal to ensure that in future the posts reserved for SCs/STs do not get backlogged and are filled on time, if so, the details thereof;
- (e) whether the Government proposes to conduct any special recruitment drive to fill SC/ST backlog of vacancies; and
- (f) if so, the details thereof and the timeline fixed in this regard?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH**  
**(SHRI PRATAPRAO JADHAV)**

- (a) to (f) A statement is laid on the table of the House.

**The Statement referred in reply to Lok Sabha Starred Question No. 490 for 04.04.2025**

(a) The total number of backlog vacancies under the Ministry of Ayush are 44 (SC – 11, ST – 06, OBC – 27).

(b) The occurrence and filling up of vacancies, along with backlog vacancies is a continuous process and no timeline can be specified. The Ministry of Ayush and its subordinate Offices / autonomous organizations makes recruitment regularly to ensure that all the vacancies as per the reservation rosters and the backlog vacancies get filled timely.

(c) & (d) Government of India is committed to good governance which is citizen centric. The overall vision of the Government of India is minimum government and maximum Governance. To achieve this vision, the Department of Personnel and Training (DoPT) vide OM No. 18011/2(s)/2016-Estt (B) (i) dated 29.06.2016 decided to have a reform in the policy of prior character verification and stipulated that the issue of appointment letters need not be withheld pending such verification. In pursuance of DoPT's OM dated 29.06.2016, the Ministry of Ayush issues provisional appointment letters after obtaining the attestation form and self-declaration from the candidates which provides relief to all including SC/ST candidates ensuring the appointment process is completed in a time bound manner. Moreover, the Government has discontinued interview for various junior level posts up to Group 'B' (Non-Gazetted) irrespective of mode of appointment i.e. promotion, deputation, direct recruitment with effect from 01.01.2016.

(e) No.

(f) Doesn't arise.